

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (RIVERSIDE REAL ESTATE CONSULTANTS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Petitioner
Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Report has been filed by RoC.
3. Post this matter for orders on **15/3/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**